

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI, COURT – II**

**Item No. 116**  
**(IB)-718(ND)2019**  
**New IA-3315/2021**

**IN THE MATTER OF:**

**GP Petroleum Ltd.**

...

**Applicant/Petitioner**

**Versus**

**M/s. VCRM Petrochemicals Pvt. Ltd.**

...

**Respondent**

**Under Section: 9 of IBC, 2016**

**Order delivered on 03.08.2021**

**CORAM:**

**SHRI. ABNI RANJAN KUMAR SINHA**  
**HON'BLE MEMBER (J)**

**SHRI L.N. GUPTA,**  
**HON'BLE MEMBER (T)**

**PRESENT:** Liquidator Pankaj Khaitan, Adv. Anjana Verma.

**ORDER**

**IA-3315/2021:** It is the progress report filed by the Liquidator. The same is taken on record subject to just exception.

**With this, the IA stands closed.**

-sd-

**(L. N. GUPTA)**  
**MEMBER (T)**

-sd-

**(ABNI RANJAN KUMAR SINHA)**  
**MEMBER (J)**